

**Shri Tyagi:** Sir, on a point of order. Under the Rules there is provision that questions could also be put to members of Parliament if necessary. May I seek your permission to put such a question now?

**Mr. Speaker:** Not in this manner. He should have given written notice.

**Shri Tyagi:** If the Member is prepared to answer without notice?

**Mr. Speaker:** He should give notice.

**श्री राम सेवक यादव :** अगर इन बारह सदस्यों के नाम पढ़ने में दिक्कत हो रही है तो क्या केवल मात्र इतना बताने की कृपा की जाएगी कि उन लोगों का किसी राजनीतिक दल से क्या कोई सम्बन्ध है या नहीं है और अगर है तो किस से ?

**Shri S. K. Patil:** Here is a private organisation sending representatives on its own on invitation by some other organisation elsewhere. How is Government to interfere?

**Shri Daji:** If you do not give money, we shall not ask about them.

**Dr. Ram Subhag Singh:** I am prepared to read out the names if you want and if the hon. Speaker allows... (Interruptions).

**Mr. Speaker:** Order, order. How are we to go on like this?

**श्री राम सेवक यादव :** अध्यक्ष महोदय—

**अध्यक्ष महोदय :** आपको सवाल करने की दो बार इजाजत दे दी गई है। इसके बावजूद भी आप बार बार खड़े हो कर सवाल करना शुरू कर देते हैं।

**श्री रामसेवक यादव :** मेरे सवाल के दूसरे हिस्से का जवाब देने में तो कोई दिक्कत नहीं होनी चाहिये, कोई आपत्ति नहीं होनी चाहिये। माननीय मंत्री महोदय क्यों नहीं बता रहे हैं कि ये जो बारह भ्रादमी बाहर गए हैं, इनका किसी राजनीतिक दल से सम्बन्ध है या नहीं और यदि है तो किस से है ?

**अध्यक्ष महोदय :** अगर गवर्नमेंट न भेजे हों तब वह एक एक को बतला सकते हैं कि किसी का सम्बन्ध है या नहीं, लेकिन अगर चुने प्राइवेट आर्गनाइजेशन ने हैं तो वे ज्यादा जान सकते हैं। उन्होंने तहकीकात की होगी कि एक एक भ्रादमी का किस से सम्बन्ध है। अगर गवर्नमेंट ने चुने हैं तो जरूर जवाब दिया जाए। गवर्नमेंट ने तो नहीं चुने ?

**Shri S. K. Patil:** Government have not chosen.

**अध्यक्ष महोदय :** तो फिर वह कैसे बतला सकते हैं ?

#### Family Planning

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\*731. { **Shri Subodh Hansda:**  
**Dr. E. Banerjee:**  
**Dr. P. N. Khan:**  
**Dr. S. K. Saha:**  
**Shri P. C. Borooah:**

Will the Minister of Health be pleased to state:

(a) whether it has come to the notice of Government that an oral contraceptive has been found out from Indian plants by the Head of the Department of Physiology of Presidency College, Calcutta;

(b) whether it has also been brought to the notice of Government that it requires research for its development; and

(c) if so, whether Government propose to finance the research work as conducted by the head of the department of the college?

**The Deputy Minister in the Ministry of Health (Dr. D. S. Raju):** (a) and (b). Yes, Sir.

(c) The proposal for financial assistance will be considered on receipt of details which are awaited.

**Shri Subodh Hansda:** May I know whether Government have any information on this point, namely, in

how many cases it has been tested and in how many cases it has proved successful?

**Dr. D. S. Raju:** We have some information, about 60 voluntary females were experimented upon. Those cases were known for their fertility and productive capacity. They were tested with this drug and the results were so far satisfactory, and the conception has been stopped for one year after the administration of one dose of this drug.

**Shri Subodh Hansda:** May I know whether it is a fact that sometime back, a contraceptive was found out, by some gentleman, from the indigenous plants and was sent to the Government of India for further research and development?

**Dr. D. S. Raju:** We have no information about some gentleman. There are so many remedies that are received for experimental purposes.

**Shrimati Renu Chakravartty:** The hon. Minister, when she was at Calcutta, went to visit this particular institution. I would like to know how far this experiment has advanced towards reaching some definite conclusion, prior to going in for manufacture.

**The Minister of Health (Dr. Sushila Nayar):** There are a number of people who are engaged on this research for oral contraceptives. From time to time we receive reports that somebody has discovered something that is effective. That is obtained first, and animal experiments are carried out. After animal experiments, if there is no toxicity, experiments on humans are carried out. So far as this drug is concerned, 15 pairs of healthy albino rats with known fertility were selected for the investigation, and this is the description of the experiment that has been carried out. We want to go further and test them in a particular fashion to find the exact mode of action and also to determine that there is no toxicity of any type. Then the stage will come for human experiments.

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**Mr. Speaker:** Dr. P. N. Khan.

**Dr. P. N. Khan:** It has already been covered.

**Shri Hem Barua:** May I know if the attention of the Government has been drawn to newspaper reports where it has been claimed by the research worker that the results of this drug are extremely satisfactory, that there is no toxic effect as has been proved by human and animal experiments and that he only wants Rs. 20,000 more to carry on further research on the various effects of the drug?

**Mr. Speaker:** The difficulty with the hon. Member is that he always gives more information than he solicits.

**Dr. Sushila Nayar:** I would like to clarify the position. It is in view of these claims that the drug is being tested by us. As for the request for financial assistance, the Deputy Minister has already stated that we have asked for some details and when we receive them we shall certainly give financial assistance.

**Shri Narendra Singh Mahida:** May I know whether this family planning is in conformity with Mahatma Gandhi's principle?

**Mr. Speaker:** That would be a very complicated question. (*Interruption*).

**Shri Hari Vishnu Kamath:** The Minister was closely associated with Mahatma Gandhi. She had served Mahatma Gandhi closely.

**Mr. Speaker:** The hon. Member can meet her outside the House and find out.

**Shri Hari Vishnu Kamath:** Let her answer inside the House. She served him well.

**Shri Narendra Singh Mahida:** She had served Mahatma Gandhi.

**Mr. Speaker:** Therefore, I have advised him to contact her outside.

**Shri Hari Vishnu Kamath:** What is wrong inside?

**श्री जगदेव सिद्धान्ती :** क्या मंत्री महोदया यह बतलाने की कृपा करेंगी कि मद्रास में अभी कुछ समय पहले उन्होंने यह भाषण दिया था कि वह विचार किया जा रहा है कि भूण हत्या को अपराध न माना जाय, क्या यह सत्य है ?

**डा० सुशीला नायर :** जी नहीं, मैंने ऐसा नहीं कहा। मैंने यह कहा था कि जिन देशों में भूण हत्या का प्रयोग इस्तेमाल किया जाता था वे भी इस तरीके को छोड़ रहे हैं तब हमारे यहां तो इस तरीके को अख्तियार करने का सवाल ही नहीं उठता।

**श्री यशपाल सिंह :** क्या मैं जान सकता हूँ कि अगर आज से ७० साल पहले अंग्रेजों के दिल में यह फैमिली प्लानिंग की स्कीम आ गई होती तो इन सुन्दर मिनिस्ट्रों में से एक भी यहां नजर नहीं आता ?

**अध्यक्ष महोदय :** यह सुन्दर मिनिस्टर तो न होते, मगर ठाकुर साहब तो यहां मौजूद रहते।

**Shri P. Kunhan:** Is it a fact that any of the communal organisations has passed any resolution against the implementation of the family planning scheme?

**Dr. Sushila Nayar:** So far as I know, there is nothing in the Constitution against family planning.

**Mr. Speaker:** That is not his question. He wants to know if any political or communal organisations have passed any resolution against this planning.

**Dr. Sushila Nayar:** It is well known that Catholics are opposed to family planning.

### Sugar Export

\*732. **Shri Indrajit Gupta:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any countries of the European Common Market have agreed to import Indian sugar this year;

(b) if so, the quantity likely to be purchased by those countries and at what price; and

(c) whether there is a possibility of sugar exports to East European countries also?

**The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde):** (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

**Shri Indrajit Gupta:** May I know whether Government has any plan to explore the possibility of bartering sugar against other commodities with East-European countries, so that sugar can be exported without suffering a loss?

**The Minister of Food and Agriculture (Shri S. K. Patil):** The East-European countries are nearly self-sufficient in sugar. In fact, they export sugar, although they import raw sugar. Unless we start producing raw sugar in sufficient quantities, the question of any barter of that type does not arise.

**Shri Hem Barua:** In view of the fact that the U.N. International Conference in Geneva failed to arrive at an international agreement for sugar export and since we are having surplus sugar why is it that the Government have not tried to explore different parts of the world for exporting our sugar?

**Shri S. K. Patil:** Government have been exploring every part of the world and some of our recent commitments have been of that order. Therefore, we are not confined to any particular country, but we can sell sugar wherever there is a market.

**Shri Bhagwat Jha Azad:** May I know whether there will be any adverse effect on our export of sugar if there is inter-locking of these countries into the ECM?

**Shri S. K. Uatil:** I do not think that will happen. Of course, the Commonwealth market was a protection market, but it was not open to us for